

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.234  
**CP/10(AHM)2024**

**Proceedings under Section 241 & 242 of Co.Act,2013**

**IN THE MATTER OF:**

Anand Shyamsunder Sangai & Another  
V/s  
Phoenix Industries Limited & Others

.....**Applicant**

.....**Respondent**

**Order delivered on: 18/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant	: Mr. Saurabh Soparkar, Sr. Adv. a.w Mr. Rasesh Sanjanwala, Sr. Adv., Mr. Keyur Gandhi, Mr. Peshwan Jehangir, Adv. Adv. Mr. Raheel Patel, Adv. Mr. Nagesh, Adv. Deeshank Doshi, Adv. Aalay Shah, Adv. in CP 10/2024
	: Mr. Mr. Dhaval Vyas, Sr. Adv. a.w. Mr. Saumitra Chaturvedi, Adv. in IA 28 of 2024
	: Mr. Jaimin Dave, Adv. in IA 32 of 2024
For the R-1 to 4	: Mr. Navin Pahwa, Sr. Adv. a.w. Adv. Mr. Arjun Sheth, Adv., Mr. Rajiv Chawla, Adv. & Ms. Rhea Sevak, Adv. for R-1 to 4
For R-5 & 6	: Mr. Manish Bhatt, Sr. Adv. a.w Mr. Rohan Lavkumar, Adv. & Ms. Anushree Soni, Adv. and Mr. Aaditya Dave, Adv.
For R-7 & 8	: Mr. Monaal Davawala, Adv.
For R 15	: Mr. Maulik Nanavati, Adv.
For the RoC	: Ms. Ruja Sutar, Dy. RoC

**ORDER**

Ld. Counsel for the applicant seeks adjournment on the ground that matter is likely to be settled and the arbitration process is progressing satisfactorily.

List for further consideration on 19.09.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**